

35

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 468/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Deepak Tahilram Kewalramani & Anr.  
V/s  
Kestrel Import & Export Pvt. Ltd. & Ors.

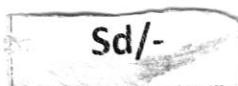
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 213, 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KRISHNA BARUAH	ADVOCATE FOR RESPONDENT 213 ilb Pragya Legal	
2.	Pratik Tripathi	PCS for Petitioner	

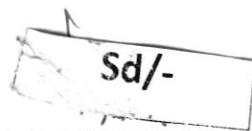
ORDER

CP No. 468/213, 241-242/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.03.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)